

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): The details of assistance sanctioned and disbursed by All India Financial Institutions to industrial units in backward areas in Andhra Pradesh during 1992-93 and 1993-94 (latest available) are as under :

	(Rs. crore)	
	Sanctions	Disbursement
1992-93	510	438
1993-94	502	391

Advances by IDBI

4531. SHRI SYED SHAHABUDDIN : Will the MINISTER OF FINANCE be pleased to state :

(a) the total advances by the Industrial Development Bank of India since its inception, State-wise;

(b) the total advances written off as bad debts since its inception, State-wise; and

(c) the total authorised capital as on April 1, 1995 with outstanding advances on that date State-wise as well as sector-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The information is being collected and will be laid on the Table of the House to the extent available and permissible under the rules.

[Translation]

Modernisation of Airport in M.P.

4532. SHRI KHELAN RAM JANGDE : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Union Government have received any proposal from the Government of Madhya Pradesh for modernisation of airports in the State;

(b) if so, the details thereof and the expenditure likely to be incurred thereon;

(c) the decision taken by the Union Government thereon;

(d) whether the time-limit has been fixed for completion of the said work; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) No, Sir.

(b) to (e). Do not arise.

Loan of Farmers

4533. SHRI HARI KEWAL PRASAD : Will the Minister of FINANCE be pleased to state :

(a) the number of bank branches of nationalised banks in Uttar Pradesh bank-wise;

(b) the amount deposited in these banks during the last three years, bank-wise;

(c) the amount sanctioned and disbursed to the farmers in Uttar Pradesh during the period, bank-wise;

(d) whether the nationalised banks have achieved the target fixed in regard to sanctioning of such type of loans;

(e) if not, the reasons therefor and the steps taken in this regard; and

(f) the amount realised from the farmers during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) Bank-wise number of branches of nationalised banks in Uttar Pradesh as at the end of December, 1994 is given below :

Bank	Number of branches
Allahabad Bank	591
Andhra Bank	9
Bank of Baroda	478
Bank of India	203
Bank of Maharashtra	9
Canara Bank	180
Central Bank of India	411
Corporation Bank	8
Dena Bank	34
Indian Bank	31
Indian Overseas Bank	64
Oriental Bank of Commerce	158
Punjab National Bank	834
Punjab & Sind Bank	116
Syndicate Bank	195
Union Bank of India	394
United Bank of India	41
UCO Bank	119
Vijaya Bank	30

(b) to (f). Information is being collected and to the extent available will be laid on the Table of the House.

[English]

Business Generated by Air India

4534. SHRI A. VENKATESH NAIK : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total value of business generated by Air India at Bangalore, Madras, Ahmedabad, Hyderabad, Calicut and Trivandrum;

(b) the names of the foreign airlines for which Air India is operating as handling agents at these places and the business generated for them by Air India; and

(c) the income earned by Air India from the foreign airlines for handling operation during each of the last three years?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). Total revenue of Air India from scheduled operations at these stations during 1993-94 was :

Bangalore	- Rs. 21.27 crores
Madras	- Rs. 61.18 crores
Ahmedabad	- Rs. 07.14 crores
Hyderabad (including Visakhapatnam)	- Rs. 19.98 crores
Calicut	- Rs. 22.15 crores
Trivandrum	- Rs. 74.59 crores

Out of the above, Air India operates as handling agent for Air France, Alitalia, British Airways, Gulf Air, Korean Airways, Malaysian Airways, Saudia, Singapore Airlines and Lufthansa at Madras airport and for Gulf Air at Trivandrum airport. At other airports, foreign airlines do not operate. During 1993-94 Air India's revenue from handling operations at Madras was Rs. 18.25 Crores and at Trivandrum Rs. 3.11 crore.

(c) Revenue of Air India from handling operations for foreign airlines was as under :

Financial Year	Revenue (Rs. in Crores)
1992-93	122.92
1993-94	160.24
1994-95	156.55 (estimated)

Determining the Instalments of Insured Policies

4535. SHRI PRAKASH V. PATIL : Will the Minister of Finance be pleased to state :

(a) the elements taken into consideration for determining the instalments of insured policy;

(b) whether all these elements are covered in every instalment of the policy; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The LIC have informed that the elements taken into consideration for determining premium rates are Mortality, Interest and Expenses. The Tables of premium rates are constructed based on all these elements.

Strikes and Lockouts

4536. SHRI VIJAY NAVAL PATIL : Will the Minister of LABOUR be pleased to state:

(a) the number of mandays lost during each of the last three years, due to strikes and lockouts, State-wise; and

(b) the steps taken to contain labour unrest during the above period?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA)

(a) A Statement showing State-wise number of mandays lost due to strikes and lockouts during the last three years is enclosed.

(b) The Government have been maintaining a close and continuous watch over the industrial relations situation in the country. The Industrial relations Machinery, both at the Centre and in the States, take suitable steps to resolve disputes and reduce work stoppages through mediation, conciliation, arbitration and adjudication. The mandays lost due to strikes and lockouts have come down from 31.26 million in 1992 to 15.59 million in 1994. Regular consultations and tripartite discussions with organisations of employers and workers have helped promote harmonious industrial relations.

STATEMENT

Loss of Manday (in Thousands) due to Strikes and Lockouts during 1992-94 (Provisional) by Selected States

State/U.T.	1992	1993	1994
Andhra Pradesh	2548	2002	2147
Bihar	495	463	344
Delhi	95	54	8
Goa, Daman & Diu	26	9	20
Gujarat	443	713	596
Haryana	1106	460	218
Karnataka	135	356	386
Kerala	584	1844	1533
Madhya Pradesh	39	153	316
Maharashtra	3245	2771	1863
Orissa	282	100	53
Pondicherry	6	0	0
Punjab	231	301	250
Rajasthan	399	302	473
Tamil Nadu	2868	2387	1415
Uttar Pradesh	859	836	403
West Bengal	17666	7252	5463
Others	233	298	101
Total	31259	20301	15589

O = Nil or Less than 500

Total May Not Necessarily Tally due to Rounding off of Figures.

Source : Labour Bureau, Shimla